

## PENDENCY REPORT AS ON 07-04-2025

| SI No. | Case Type   | Total |
|--------|---|-------|
| 1      | ABLAPL- Anticipatory Bail   | 2291  |
| 2      | ADMLA-Admiralty Suits Appeal  | 1     |
| 3      | ADMLS-Admiralty Suits.  | 15    |
| 4      | AHO-Appeal Against High Court Order.  | 8     |
| 5      | ARBA-Appeals under Arbitration Conciliation Act                                       | 182   |
| 6      | ARBP(ICA)-Application Us 34 of the Act involving International Commercial Arbitration | 3     |
| 7      | ARBP-Petitions under Arbitration and Conciliation Act                                 | 112   |
| 8      | AS-Admiralty Suit.  | 1     |
| 9      | BLAPL-Bail Application.   | 3456  |
| 10     | CEREF-Reference under Central Excise Act.   | 1     |
| 11     | CMAPL-Miscellaneous Applications.   | 3402  |
| 12     | CMPAT-Company Act.  | 61    |
| 13     | CMP-Civil Miscellaneous Petition  | 3201  |
| 14     | COA-Appeals against judgement in Comp.Pet.  | 20    |
| 15     | COAPL-Appl.in pending Proceeding(Comp. Act.)  | 2     |
| 16     | CONTAC-Appeals against orders in Civil Contempt                                       | 6     |
| 17     | CONTAR-Appeals against orders in Crl.Cont.matter                                      | 1     |
| 18     | CONTC-Cotempt of Court Cases (Civil contempt)   | 10329 |
| 19     | CONTC(CPC)-Contempt Petition in Cuttack Bench   | 17    |
| 20     | CONTC(CP)-Contempt Petition in Bhubaneswar Bench                                      | 23    |
| 21     | CONTR-Proceeding relating to Criminal Contempt  | 222   |
| 22     | COPET-Orginal Petition (Companies Act.)   | 105   |
| 23     | CRA-Criminal Appeals  | 830   |
| 24     | CRLA-Appeal against Judgement/Sentence.   | 12576 |
| 25     | CRLLP-Appl.for leave to appeal US 378 Cr.P.C.   | 1376  |
| 26     | CRLMA-Other Miscellaneous Application.  | 775   |
| 27     | CRLMC-Appl.under Sec.482 Cr.P.C.  | 4960  |
| 28     | CRLMP-Criminal Miscellaneous Petition   | 863   |
| 29     | CRLREV-Criminal Revision.   | 9634  |
| 30     | CRLTR-Original Trial.   | 1     |
| 31     | CRMC-Criminal Miscellaneous Case  | 30    |
| 32     | CRP-Revision Petition.  | 118   |
| 33     | CRREV-Criminal Revision   | 191   |
| 34     | CS(OS)-Civil suits.   | 1     |
| 35     | CUSREF-Reference under Customs Act.   | 1     |
| 36     | CVA-Civil Appeals   | 2     |
| 37     | CVREV-Civil Revision.   | 16    |
| 38     | CVRVW-Civil Review.   | 20    |
| 39     | DSREF-Confirmation under Sec.336 Cr.P.C.  | 7     |
| 40     | EC-Execution Case.  | 1     |
| 41     | ELA-Appeals from Judgement in Election Pet.   | 14    |
| 42     | ELPET-Election Petitions.   | 28    |
| 43     | EXFA-Execution First Appeal.  | 3     |
| 44     | EXOS-Execution Application.   | 4     |
| 45     | EXP-Execution Petition.   | 66    |
| 46     | FA-First Appeal   | 133   |
| 47     | FAO-First Appeal from Orders.   | 2578  |
| 48     | FA(OS)-FA from Judgement in original suits.   | 1     |
| 49     | GA-Government Appeals   | 98    |
| 50     | GCRLA-Government Appeals  | 395   |
| 51     | GUAP-Pet. under Guardianship and Wards Act.   | 39    |
| 52     | IP(M)-Main Petition (Insolvency Act)  | 1     |
| 53     | ITA-Appeals Income-tax  | 252   |
| 54     | JCRA-Jail Criminal Appeals  | 13    |
| 55     | JCRLA-Jail Criminal Appeal  | 1082  |
| 56     | JCRLRV-Jail Criminal Revision.  | 13    |
| 57     | JCRMC-Jail Criminal Misc.Case.  | 1     |
| 58     | LAA-Appeals (Land Acquisition Act)  | 673   |
| 59     | LAREF-References (Land Acquisition Act)   | 1     |
| 60     | LPA-Letters Patent Appeals.   | 28    |
| 61     | MACA-Motor Accident Appeals.  | 5771  |
| 62     | MAC-Motor Accident Claims.  | 1     |
| 63     | MA-Miscellaneous Appeals  | 39    |

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| 64  | MATA-Matrimonial Cases (Appeals)                               | 1478  |
| 65  | MFA-FA against Spl. Jurisdiction Cases.                        | 6     |
| 66  | MJC-Misc.Judicial Case.  | 59    |
| 67  | MSA-SA from judgements in Misc. Cases.                         | 149   |
| 68  | OCRMC-Original Crl. Miscellaneous Case                         | 95    |
| 69  | OJC-Original Jurisdiction case (Writ)                          | 396   |
| 70  | OREF-References.   | 1     |
| 71  | OS-Original Suit.  | 1     |
| 72  | OTAPL-Other Tax Applications.                                  | 133   |
| 73  | OTC-Other Tax Case.  | 1     |
| 74  | OVTA-Tax Appeal Under OVAT Act                                 | 2     |
| 75  | RFA-FA from Judgement and Decree in Suit                       | 443   |
| 76  | RPFAM-Revision US 19 of Family Court Act.                      | 1007  |
| 77  | RSA-Second Appeal from Judgement and Decree.                   | 7191  |
| 78  | RVWPET-Review Petition.  | 2381  |
| 79  | RVWPET(RPC)-Review Petition in Cuttack Bench                   | 16    |
| 80  | RVWPET(RP)-Review Petition in Bhubaneswar Bench                | 10    |
| 81  | SAO-Second Appeal from Appellate Order.                        | 203   |
| 82  | SA-Second Appeal   | 819   |
| 83  | SCLP-Pet.for leave to appeal to Supreme Court                  | 1     |
| 84  | SJC-Special Jurisdiction Case (Tax Matters)                    | 108   |
| 85  | SM-Suo Motu.   | 43    |
| 86  | SPA-Sp.Appeal before DB ...                                    | 1     |
| 87  | STAPL-Appl.for direction to make a reference.                  | 2     |
| 88  | STREV-Sales Tax Revision.                                      | 471   |
| 89  | TA-Tax Appeal  | 11    |
| 90  | TREV-Tax Revesion  | 8     |
| 91  | TRPCRL-Transfer Petition for transfer of Crl. Proceeding       | 205   |
| 92  | TRP(C)-Transfer Petition under Sec.24 CPC                      | 818   |
| 93  | WA-Appeals before DB against SB Judgement                      | 6229  |
| 94  | WPC(OAB)-Original Application in Berhampur Bench               | 1     |
| 95  | WPC(OAC)-Original Application in Cuttack Bench                 | 263   |
| 96  | WPC(OA)-Original Application in Bhubaneswar Bench              | 58    |
| 97  | WPC(OAPC)-Original Application (Provisional) in Cuttack Bench  | 7     |
| 98  | WPC(OAPPC)-Original Application Permission Petition in Cuttack | 1     |
| 99  | WPC(OAS)-Original Application in Sambalpur Bench               | 4     |
| 100 | WPCRL-Pet.UA.226 for Writ of Habeas Corpus.                    | 210   |
| 101 | WPC(TAC)-Transfer Application in Cuttack Bench                 | 5     |
| 102 | WP(C)-Writ Petition under Art.226 and 227.                     | 61195 |

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|  | <b>Grand Total</b> | <b>150127</b> |
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